

Statement-II*Interest Subvention disbursed to Commercial Banks (Amount in ₹ actuals)*

Interest Subvention Scheme for the year	Interest subvention disbursed to commercial banks
2011-12	42,711,194,223.56
2012-13	58,601,417,875.30
2013-14	39,958,713,661.63
2014-15	No disbursement made to banks.
2015-16	No disbursement made to banks

Source: RBI

Guidelines against Banks involved in banking frauds

957. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of FINANCE be pleased to state:

(a) the details of guidelines/norms issued by Government for imposing penalties on banks which are found involved in banking frauds and violations including failure to carry out diligence with regard to suitability of products to users not having risk management policies;

(b) whether these guidelines are insufficient and irrational and need to be revised and if so, the details thereof;

(c) if not, the reasons therefor; and

(d) whether Government would amend the norms/guidelines and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Reserve Bank of India (RBI) has informed that there is no separate guidelines exclusively for bank fraud cases. RBI is empowered to impose penalties on banks for violations of its directions / instructions under section 47 (A) of the Banking Regulation Act, 1949.

Investments in 'Make in India' programme

958. SHRI AHMED PATEL: Will the Minister of FINANCE be pleased to state:

(a) the details on the investment from within India and made by foreign investors under the 'Make in India' scheme between 2014 and 2016; and

(b) the estimated annual revenue generation through various sources like taxes and duty from both sources of investment?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Investments have been made under the 'Make in India' scheme between 2014 and 2016 by domestic and foreign companies like Mercedes Benz India, International Tractors Ltd., Jaya Hind Montupet, Isuzu Motors, General Electric, Toshiba Transmission and Distributions Systems India Private Ltd., PepsiCo, etc.

After the launch of "Make in India" campaign in September 2014, FDI inflows have increased by 46% during the period October 2014 - May 2016, *i.e.* from US\$ 42.31 billion to US\$ 61.58 billion in comparison to previous 20 months (February, 2013 to September, 2014).

(b) Central Board of Direct Taxes, Department of Revenue have informed that they do not have data on estimated annual tax collection through various sources like taxes and duty from these sources of investment.

Revenue generated on termination of fake/duplicate beneficiaries

959. SHRI AHMED PATEL: Will the Minister of FINANCE be pleased to state:

(a) the scheme-wise information on the revenue generated by various departments through the termination of fake and duplicate beneficiaries from social subsidy schemes under Government of India since 2012;

(b) the details of the methodology and details by which this revenue was calculated; and

(c) the details of the facts on the number of fake beneficiaries identified in these schemes State-wise and income-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (c) The Direct Benefit Transfer (DBT) Schemes since its introduction into various schemes with the help of aadhaar seeded bank accounts of the beneficiaries have been helpful in better targeting of the beneficiaries by way of elimination of fake / duplicate / ghost beneficiaries as well as curbing pilferage. The DBT has also achieved process re-engineering of government schemes for simpler and faster flow of information and funds. Till date, a total of 74 schemes pertaining to Central Sector, Centrally Sponsored Sector and State Sector have been boarded on DBT platform.

Under the LPG Scheme, 3.34 connections were identified as duplicate / fake/inactive/ghost.